

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2016 &
IA NO. 415 OF 2016**

Dated: 25th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd.

...Appellant(s)

Vs.

M/s Everest Power Pvt. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Nishtha Kumar
Ms. Raveena Dhamija for R.2
Mr. Sakesh Kumar for R-3

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **28.08.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt